

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts in Fixed Deposits for the Month of JULY 2017.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer interest rates higher than the rates given below for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount and/ or period for which the offer is made.

- 1) **For the amount BELOW Rs. ONE CRORE :**
- I) **7 to 14 days**
5.00%
- II) **15 to 29 days**
5.50%
- III) **30 to 45 days**
5.50%
- IV) **46 to 90 days**
5.75%
- V) **91 to 179 days**
6.50%
- VI) **180 to less than One year**
6.90% (180 days) (N.W. 20,309.97 Cr.)
6.95% (181 days less than 10 months)
7.00% (10 months to 14 months)
- VII) **One year less than 2 years**
7.00% (10mon-14mon.)
6.85% (14months to 3 yrs.)
- VIII) **2 years to less than 3 years**
6.80%
- IX) **3 years to less than 5 years**
6.80%
- X) **5 Years and above**
6.80% (upto 10 yrs)

Contd...2/-

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

4.75% (less than 5 Cr.) (NW 12,095 Cr.)
4.50% (5 crore & above.)

II) 15 to 29 days

5.25%

III) 30 to 45 days

5.25%

IV) 46 to 90 days

5.25%

V) 91 to 179 days

5.31%

VI) 180 to less than One year

5.31%

VII) One year less than 2 years

5.75% (less than 5 Cr.) (NW 12,095 Cr.)
5.50% (5 crore & above.)

VIII) 2 years to less than 3 years

5.75% (upto 2 yrs.) (less than 5 Cr.)
5.90% (abv. 2 yrs. Less than 5 yrs for less
than five crore)

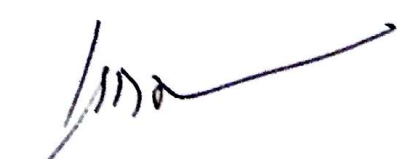
IX) 3 years to less than 5 years

5.90% (less than 5 Cr.) (NW 12,095 Cr.)
5.50% (5 crore & above.)

X) 5 Years and above

5.75% (less than 5 Cr.) (NW 12,095 Cr.)
5.50% (5 crore & above.)

Dated: 04.07.2017


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India